

RBI/2023-24/95
A.P. (DIR Series) Circular No.09

December 22, 2023

To

All Authorised Dealer Category - I Banks

Madam / Sir,

Rupee Drawing Arrangement - Submission of statement/return on CIMS Portal

Attention of Authorised Dealer Category – I (AD Category – I) banks is invited to the [A.P. \(DIR Series\) Circular No.71 dated May 19, 2016](#), in terms of which AD Category – I banks were required to submit statement E on total remittances received every quarter.

2. It has now been decided that with effect from December 26, 2023, submission of the above-mentioned statement through the XBRL site will be discontinued and shifted to the Centralized Information Management System (CIMS), which is Bank's new data warehouse. AD Category – I banks have already been onboarded on CIMS portal and are currently submitting the return on XBRL site as well as CIMS portal. The statement has been assigned return code - 'R129' on CIMS portal.

3. Accordingly, all AD Category – I banks shall upload the above-mentioned statement on CIMS portal (URL: <https://sankalan.rbi.org.in>) from the quarter ending December 2023. In case no data is to be furnished, AD Category – I banks shall upload a 'NIL' report.

4. FED [Master Direction No. 18/2015-16 dated January 1, 2016](#) is being updated to reflect the changes.

5. The directions contained in this circular have been issued under sections 10(4) and 11(1) of the Foreign Exchange Management Act (FEMA), 1999 (42 of 1999) and are without prejudice to permissions / approvals, if any, required under any other law.

Yours faithfully,

(Puneet Pancholy)
Chief General Manager